No. **17/46/2012-CL-V**Government of India Ministry of Corporate Affairs

5th floor, 'A¹ Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi Dated: **19**th March, 2012

OFFICE MEMORANDUM

Subject:-Constitution of a Committee to formulate a **Policy** Document on Corporate Governance

In continuation of this office O.M. of even number dated **7.03.2012**, the following amendments/modifications are made in the composition of the Committee to formulate a policy document on Corporate Governance.

- (i) Para 5.2.(x) may be read as "Shri Y.M.Deosthali, Chairman,
 L&T Finance Holdings Ltd." instead of "Shri Deosthali, L &
 T."
- (ii) Para 5.2.(xiii) may be read as "Shri Keki Mistry, Vice Chairman & CEO, HDFC" instead of "Shri KK Mistry, CFO, L&T"
- (iii) Para **5.2.(xiv)** may be read as "Ms. **Zia Modi"** instead of "Ms. **Ziya** Modi".

(Sanjay **Shorey)** Joint Director 011-23389622 Copy forwarded for information and necessary action to:

- 1. Shri Adi Godrej
- 2. Dr. Kiran Mazumdar Shaw, CMD, Biocon Ltd.
- 3. Shri Sidharth Birla, FICCI
- 4. President, CII
- 5. President, ASSOCHAM
- 6. DG, IICA
- 7. Shri M.K. Chauhan, Vice Chairman, Asian Centre for Corporate Governance & Sustainability
- 8. Sri R.S. Sharma, former MD, ONGC
- 9. Joint Secretary, Ministry of Corporate Affairs
- 10. Shri G. Ramaswamy, former President, ICAI
- 11. Shri Y.M. Deosthali, Chairman, **L&T** Finance Holdings Ltd.
- 12. Shri S. Balasubramaniyan, former Chairman, Company Law Board
- 13. Shri S.K. Rungta, ex-CMD, SAIL
- 14. Shri Keki Mistry, Vice Chairman & CEO, HDFC
- 15. Ms. Zia Modi, Lawyer
- 16. President, The Institute of Cost Accountants of India
- 17. President, ICSI Member Secretary/Convener
- 18. PS to Hon'ble Minister of Corporate Affairs
- 19. PS to **Hon'ble** Minister of State for Corporate Affairs.
- 20. Sr. PPS to Secretary 1 Additional Secretary, Ministry of Corporate Affairs.
- **21.PPS** to Addl. Secretary & Financial Adviser, MCA.
- 22. PS to Joint **Secretary(A), Joint** Secretary (R), PS to Joint Secretary (M).
- 23. All Regional Directors of MCA.
- 24. All Registrar of Companies.

